

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

18.

C.P.(IB)/372(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 22.04.2024

NAME OF THE PARTIES:

Arm Welders Private Limited

Vs

Genix Automation Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Shyam Kapadia a/w Mr. Anuj Desai, Mr. Umesh Tawari and Mr. Preet Mahesh Vora, Ld. Counsel for the Operational Creditor present.
2. Heard. Reserved for Orders.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)